

C.P. 707/241/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.01.2019**

NAME OF THE PARTIES: Kundanbala Wd/o. RatilalBusa

**v/s.**

Himalaya House Co. Ltd.

SECTION OF THE COMPANIES ACT: 241(1)(a) OF COMPANIES ACT, 2013

---

**ORDER**

2. M.A. 1214/2018  
M.A. 513/2018  
M.A. 514/2018

IN

C.P. 707/241/MB/2018

The counsel for the petitioner present and submits that they have filed transfer application before the Principal Bench and seeks time. Time granted. List this matter on 06.02.2019.

SD/-

V. NALLASENAPATHY  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)